

HIGH COURT OF HIMACHAL PRADESH, SHIMLA, H.P. 171 001

:: IMPORTANT INSTRUCTIONS ::

(Relating to the COVID-19 pandemic, etc.)

(Guidelines or instructions to be followed by the candidates appearing in the personal interview conducted by the Hon'ble High Court Of Himachal Pradesh, Shimla, H.P.)

1. Candidates are required to adhere to the relevant Rules, Regulations and Guidelines of High Court of Himachal Pradesh, Shimla as also to follow the protocols of Local Administration, State Government and Government of India especially related to COVID-19 pandemic being issued from time to time.
2. Candidates are required to carry soap/hand-sanitizer (*in small packing*), face masks, gloves and water with them for their personal use and they should avoid to share these articles;
3. It is mandatory for the appearing candidates to sanitize their hands, wear proper face mask & gloves and undergo thermal scanning before entering the High Court of Himachal Pradesh premises;
4. Candidate should maintain social distancing by keeping reasonable distance with each other while appearing for the Personal Interview/ Viva-voce.
5. Candidates are required to report in the HP High Court premises an hour before the scheduled timings alongwith original testimonials with one set of attested photocopies thereof & also **ADMIT CARD** (*for the candidates bearing Roll No. 1-104 & 168-191 admit card format has been uploaded on High Court website, However, the candidates bearing Roll No. 105 to 167 are required to get download the admit card from the High Court Recruitment portal by using their individual credentials*)
6. Candidates are only informed about the date, time and place of interview through SMS alerts, as per the instructions already conveyed and no separate communications/ call letter have been issued.
7. No TA/DA shall be admissible to the candidates called for test/ **Personal Interview/ Viva-voce.**